

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:702  
ANSWERED ON:02.03.2007  
DELIMITATION OF CONSTITUENCIES  
Fanthome Shri Francis;Sugavanam Shri E.G.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

(a) the details of the States/UTs where delimitation exercise in respect of Lok Sabha and State Legislative Assembly constituencies has been completed and final order notified; and

(b) the present status of the remaining States/UTs in which delimitation exercise is yet to be completed?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ)

(a) and (b): A Statement is laid on the Table of the House.